



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 19.07.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 26/BB/ 2017	-	Hearing	Rule-6 of I&B	Handiman Services Ltd. Vs. TNT India Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
①	AMAR SINGH 8892101459	RESPONDENT	
②	DHIYA SADANANDAN 9844270900	Petitioner	

PCS for petitioner is present. Shri Amar Singh, Advocate, undertakes to file vakalat for respondents.
For filing vakalat and for filing objections, list it on 21.08.2017.

MEMBER (J)

MEMBER (T)